

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00067/2019**

(in OA 1055/2018)

Jabalpur, this Friday, the 18<sup>th</sup> day of January, 2019

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Union of India and Others (Represented By)

1. General Manager, West Central Railway, Indira Market, Jabalpur (MP) – 482001.
2. Principal Chief Commercial Manager, West Central Railway, Indira Market, Jabalpur (M.P.) – 482001.
3. Principal Financial Advisor (EST) previously known as Financial Advisor & Chief Accounts Officer (FA&CAO (EST), West Central Railway, Indira Market, Jabalpur (M.P.) – 482001.
4. Divisional Railway Manager, West Central Railway, opp. Algin Hospital, Jabalpur (M.P) 482001.
5. Sr. Divisional Commercial Manager, West Central Railway, Opp. Algin Hospital, Jabalpur (M.P.) 482001.
6. Divisional Commercial Manager, West Central Railway, Opp. Algin Hospital, Jabalpur (M.P.) 482001.
7. Assistant Commercial Manager, West Central Railway, Opp. Algin Hospital, Jabalpur (M.P.) 482001

-Applicants

**(By Advocate – Shri A.S. Raizada)**

**V e r s u s**

Ravi Prakash Mishra, S/o Late Shri C.H. Mishra, aged about 46 years, Senior Booking Clerk, West Central Railway, R/o Nehru Railway Colony Jabalpur (MP)-482001

-Respondent

**O R D E R (O R A L)**

This MA has been filed by the applicants (respondents in OA) for extension of time to comply with the orders of this Tribunal dated 11.10.2018.

**2.** In view of the averments made in Para 4 the MA, the applicants are allowed further time of three months from today to comply with our order dated 11.10.2018 passed in Original Application No.1055 of 2010.

**3.** Accordingly, MA is disposed of.

**(Ramesh Singh Thakur)  
Judicial Member**

*am/-*